

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item No.47

**IA No. 1251/106/22
In**

CP (IB) No. 183/Chd/Chd/2021

Under Section 94 & 106 IBC 2016

In the matter of:-

Neeraj Bansal

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.12.2023.

Sd/-
Court Officer

November 22, 2023
Mukta